

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE
BENCH AT CHENNAI

O. A. No. 76 OF 2020

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU

Based on the News Item in Dinamalar

Chennai Edition Newspaper dated 01.06.2020,

"Danger of lake getting polluted due to

Mixing of sewage and waste water".

... Applicant(s)

With

1. The Chief Secretary to Government of Tamil Nadu, Department of Environment, Chennai and others. ..Respondent(s)

Action Taken Report Filed by the 7th RESPONDENT

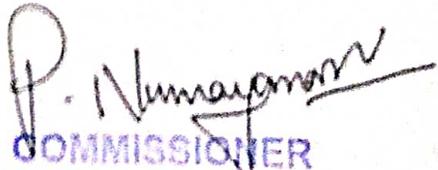
I, Narayanan, son of Pandian Hindu, aged about 52 years, working as Commissioner, Avadi Municipal Corporation, Avadi, do hereby solemnly affirm and sincerely state as follows:-

1. I am the commissioner of the Avadi Municipal Corporation the seventh respondent herein and well conversant with the facts of the case from the connected files. I am filing the following Report for the consideration of the Honourable Tribunal.

ACTION PLAN

2. The Commissioner, Avadi City Municipal Corporation has prepared the short term and long term action plans as below to control the discharge of sewage generated from Manikandapuram in to Arabath Lake

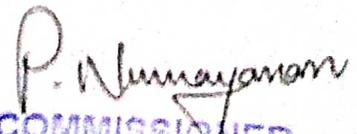
Short Term Action Plan			
Sl.No	Description of issue	Action plan for the issue	Target date
1.	During the raining season all the rain water from Thirumullaivoyal Area crossing along CTH road through Culvert which has been located at CTH road near Hanuman nagar and reaching Arabath	In order to avoid / control the sullage water disposal in the culvert area, Corporation planed to rectify the culvert cover slab damaged portion and constructing side wall from road edge to Lake. For the work of Rs 5 00 lakhs estimate cost and tender quoted on	Currently the above said area coming under containment zone of COVID -19 and due to north east monsoon rainfall this area is fully flooded. Due to heavy rain the ground water table increased so the work can't start by February month. Hence the work


COMMISSIONER
AVADI CORPORATION

	Eri. Due to damage in culvert sullage vehicle disposing Sullage water through the damaged portion of culvert.	14.08.2020 and also work awarded to Contractor on 18.08.2020.	planned to start by march 1 st week and it will be completed by April 2021.
2.	Due to Non availability of Under Ground Sewerage system Ward no 9 Manikandapuram area around 500 residents disposing grey water to the open drain and same water travelling and reaching Arabath Eri.	In order to control the grey water mixing rain water in the above said area Corporation planning to construct common grey water collecting sump in Saravana Nagar 9 th Street and collecting all grey water to this sump. From the sump we have planed to providing motor pump set with pipe line to dispose grey water to UGSS head manhole which is located at Cholambedu Main Road near VAO Office. The Estimate cost of the above work is Rs. 15.00 Lakhs and tender quoted on 14.08.2020 and also work awarded to Contractor on 18.08.2020.	Currently the above said area coming under containment zone of COVID -19 and due to north east mansoon rainfall this area is fully flooded. Due to heavy rain the ground water table increased so the work can't start by February month. Hence the work planned to start by march 1 st week and it will be completed by April 2021.

Long Term Action Plan

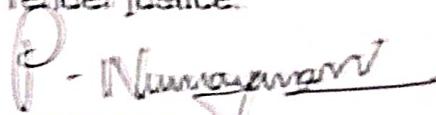
SLNo	Description of issues	Action plan for the issue	Target date
1	During the raining season all the rain water from Thirumullaivoyal Area crossing along CTH road through Culvert which has been located at CTH road near Hanuman nagar and reaching Arabath Eri. Due to damage in culvert sullage vehicle disposing Sullage water through the damaged portion of culvert.	In order to achieve 100% UGSS in Avadi City Municipal Corporation Area. We have started the leftout area UGSS implementation Activities in that already we have to complete the survey work through TWIC. The Preparation of Detailed Project Report under progress	The detailed project report for UGSS left out area survey work has been completed by TamilNadu Water Investment Company Ltd. The consultant was fixed by Commissioner of Municipal Administration, Chennai-28, As of now the survey work and preliminary Detailed Project Report for all works completed and land identification of Pumping stations and Sewerage Treatment Plants is in progress. After completion of land identification for all the Detailed project Report with cost will be prepared by TamilNadu Water Investment Company Ltd for further approval the entire project period will be planned to complete on or before 2025.


COMMISSIONER
AVADI CORPORATION

2.	Due to Non availability of Under Ground Sewerage system Ward no 9 Manikandapuram area around 500 residents disposing grey water to the open drain and same water travelling and reaching Arabath Eri.	In order to achieve 100% UGSS in Avadi City Municipal Corporation Area. We have started the leftout area UGSS implementation Activities in that already we have to complete the survey work through TWIC. The Preparation of Detailed Project Report under progress	The detailed project report for UGSS left out area survey work has been completed by Tamil Nadu Water Investment Company Ltd. The consultant was fixed by Commissioner of Municipal Administration, Chennai-28. As of now the survey work and preliminary Detailed Project Report for all works completed and land identification of Pumping stations and Sewerage Treatment Plants is in progress. After completion of land identification for all the Detailed project Report with cost will be prepared by Tamil Nadu Water Investment Company Ltd for further approval the entire project period will be planned to complete on or before 2025.
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Hence I therefore prayed that this Hon'ble Tribunal may be pleased to dispose-off the Application No. 76 of 2020 and thus render justice.

Solemnly affirmed at Chennai on this the 09th day of March 2021 and signed his name in my presence At Chennai.


P. N. Narayanan
 COMMISSIONER
 AVADI CORPORATION


 Advocate, Chennai.
S. RAM SENTHIL KUMAR
 ADVOCATE, E. No. 2522/06
 • DS, 31/15, 1st Main Road,
 Gandhi Nagar, Adyar,
 Chennai - 600 029.

**BEFORE THE NATIONAL
GREEN TRIBUNAL (SZ)
AT CHENNAI**

O. A. No. 76 of 2020

ACTION TAKEN REPORT

**M/s. P. SRINIVAS (828/1994).
N.K. PONRAJ (2263/2009).
R. PURUSHOTHAMAN(253/2011**

COUNSEL FOR 7th RESPONDENT

Mobile No. 94862 04469